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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/568/(IB)/2018
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	Sandeep Kumar	For Special Cell.	
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2)	T. SHRINIKETHAN FOR ANANT MERA THIA	FOR CORPORATE DEBTOR	T. Shrinikethan
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ORDER

Counsel for petitioner present. Counsel representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 19.06.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc